

ITEM NO.39

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6587/2024

ABHAY KUMAR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

([Only C.A. NOs. 6588-6590 of 2024 is listed under this item])

WITH

C.A. No. 6588-6590/2024 (III-A)

Date : 20-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anurag Ojha, Adv.
Mr. Vipul Kumar, Adv.
Mr. Vishhal Saxxena, Adv.
Ms. Gauri Chhabra, Adv.
Mr. Pramod Kumar Tripathy, Adv.
Mr. Anurag Ojha, AOR

Mr. Kartikeya Bhargava, AOR

For Respondent(s)

Ms. Sakshi Kakkar, AOR
Mr. Abhishek Kumar Singh, AOR
Ms. Manisha T. Karia, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 6588-6590/2024

Ld. Counsel for appellants has failed to file spare copies for issuance of NLPA to the respondents.

As prayed, two days time is granted as a last chance to the appellant, for the said purpose.

If spare copies are filed, Registry to issue NLPA to the respondents and list again on 4.10.2024.

In case of default, process the matter for listing before the Hon'ble Judge-in-Chambers, for further directions.

SUJATA SINGH
Registrar

MG